## GOVERNMENT OF INDIA CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION LOK SABHA

UNSTARRED QUESTION NO:1820 ANSWERED ON:04.12.2012 INTERNAL TRADE REFORMS Majhi Shri Pradeep Kumar;Patel Shri Kishanbhai Vestabhai

## Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION be pleased to state:

(a) whether there is any proposal to set up a High-Powered Committee to examine the issues relating to internal trade reforms and setting up of a common market for agricultural commodities across the country;

(b) if so, the details thereof along with the details of the composition and lerms of reference of the said Committee and the modalities workedout in this regard;

(c) whether the views of farmers and other stakeholders would be solicited before finalising the report;

(d) if so, the details in this regard; and

(e) the extent to which fanners in the country are likely to be benefited as a result thereof?

## Answer

THE MINISTER OF STATE (INDEPENDENT CHARGE) FOR CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION (PROF. K. V. THOMAS)

(a): While approving the proposal for permitting FDI in multi brand retail trading the Cabinet inler-alia decided that a High Level Group under the Minister of Consumer Affairs may be constituted to examine various issues concerning internal trade reforms to ensure that distributional efficiencies and also that the benefits of trade are available to all sections. There is, however, no mention regarding common market for agricultural products across the country.

(b) to (e): The details of the composition/terms of reference and modalities of the committee are under process of fmalization.